

MR. SPEAKER: He wants to know the all-India norm.

SHRI F. A. AHMED: There is no all-India norm. It varies from State to State.

SHRI RAMACHANDRAN KADAN-NAPPALLI: May I know from the hon. Minister whether he has received any request from the Kerala Government to increase the wheat quota?

MR. SPEAKER: This question does not arise out of the main question.

SHRIMATI ROZA DESHPANDE: While the State of Tamil Nadu has agreed to supply 3,000 tonnes of rice to Kerala, may I know why the Centre has not given them permission to do so?

SHRI F. A. AHMED: As I have already pointed out, so far as rice is concerned, there is restriction on movement from one State to another. If Tamilnadu Government wants to give some rice they can give it to the Central pool and we shall certainly consider what additional quantity could be given. (Interruptions)

जगन्नाथ मन्दिर, पुरी

*242. श्री गजाधर माझी

श्री फूलचन्द वर्मा

क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्र सरकार पुरी के जगन्नाथ मन्दिर को केन्द्र आरक्षित ऐतिहासिक स्मारक घोषित करने के प्रस्ताव पर विचार कर रही है, और

(ख) तत्संबन्धी प्रस्ताव किन्हीं कृपा है ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NUBUL HASAN): (a) and (b). Yes, Sir. It has been decided to declare the Jagannatha Temple at Puri

to be a protected monument of national importance. Necessary data is being collected from the State Government. The work of conservation of the temple, in accordance with the recommendations of the Experts' Committee, set up by the Government of India, will in the meanwhile, commence from the next financial year.

सरकार द्वारा वनस्पति का उत्पादन अपने नियंत्रण में लिया जाना तथा और अधिक लाइसेंसों का दिया जाना

249. श्री धनशाह प्रधान : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार वर्तमान स्थिति में वनस्पति का उत्पादन अपने नियंत्रण में लेने का है; और

(ख) क्या यह प्रश्न भी विकल्प के रूप में विचाराधीन है कि कुछ और सरकारी उद्योग कम्पनियों को और अधिक लाइसेंस दिये जायें तथा कुछ उत्पादन सहकारिता के आधार पर किया जाये ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) There is no such proposal under Government's consideration.

(b) No, Sir. Both the licensed capacity of the industry and the capacity already installed, are substantially in excess of current requirements or even those envisaged by the end of the Fifth Plan.

श्री धनशाह प्रधान : अध्यक्ष महोदय, मैंने पंचम पंच वर्षीय योजना के बारे में नहीं पूछा था। मंत्री महोदय पंचम पंच वर्षीय योजना के नाम में उत्तर दे रहे हैं। मैंने यह पूछा था कि आज देश की वर्तमान स्थिति में वनस्पति की कीमतें जो काला-बाजारी हो रही हैं उस को दबाने के लिए सरकार क्या व्यवस्था कर रही है और सहकारिता के आधार पर